

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1916
ANSWERED ON:05.08.2010
OUTDATED LPG CYLINDERS
Agarwal Shri Jai Prakash

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the State-wise number of LPG cylinders of oil companies including Indane operational in the country ;
- (b) the company-wise number of overaged LPG cylinders which are operational in the market ;
- (c) whether the Government has chalked out any plan to withdraw such LPG cylinders from the market ; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

(a) : At present, 3 Public Sector Oil Marketing Companies (OMCs), namely Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have nearly 17.84 crore cylinders in circulation in the country. The State-wise details are available with the Directors (Marketing) of OMCs concerned.

(b) to (d) : As such, neither any normal life of a LPG cylinder nor the expiry age of the cylinders is defined. Thus, there is no cylinder in use which can be termed as over-age. However, all LPG cylinders are periodically inspected and tested as per the Gas Cylinders Rules, 2004. The periodicity of the testing is ten years from the date of manufacturing of the cylinder and subsequently every five years. Only cylinders satisfying the fitness norms are put back into circulation. The cylinders which are declared unfit in these tests are taken out of circulation and de-shaped.